

M/S. WALES FINANCE CORPORATION MOTOR LAND, NEW DELHI

991. SHRI RAJ DEO SINGH : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether Government are aware of the mal-practices in the sales of land by M/s. Wales Finance Corporation Motor Land, General Financiers and Colonisers, 1E/17 Jhandewalan, Link Road, New Delhi; and

(b) if so, the action taken to safeguard the interests of small purchasers ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) :

(a) No specific malpractices indulged in by this firm of colonisers have been brought to Government's notice.

(b) Does not arise.

LAND FOR NATIONAL RIFLE ASSOCIATION OF INDIA

992. DR. KARNI SINGH : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether there is any proposal submitted by the National Rifle Association of India for the allotment of land in Delhi for building national ranges; and

(b) if so, the area of land required by the Association and the reasons for delay in sanctioning the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) :

(a) Yes.

(b) The Government have offered about 10 acres of land across Yamuna, near Patparganj to the Association. On 14th October, 1967, a request for 16 to 20 acres of land has been received, which is being examined.

GANDAK PROJECT

993. SHRI BISWANATH ROY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that as a result of the delay in implementation of the Gan-

dak Project and devaluation, the cost regarding its completion has increased considerably;

(b) if so, whether the State Governments concerned would be in a position to meet the increased demand for funds; and

(c) if not, the duration of delay in completing the project ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) The cost of Gandak Project has increased. The increase is due to rise in cost of land, labour and materials and increasing scope of the Project. The rise in cost due to devaluation is not appreciable.

(b) and (c) To the extent resources permit funds are being provided as earmarked assistance and within the State Plan ceilings.

GUEST HOUSES MAINTAINED BY FERTILIZER CORPORATION OF INDIA

994. SHRI GEORGE FERNANDES : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Fertilizer Corporation of India Maintains any Guest Houses in Bombay;

(b) the purpose of maintaining these Guest Houses, and the rent of the premises;

(c) the names and designations of persons who occupied the Guest Houses in Bombay during the last three years; and

(d) the periods for which they occupied and the rents recovered from them ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) Yes sir, one.

(b) For accommodating touring officers of the Corporation and others visiting the Fertilizer Factory at Trombay. The present rent is Rs. 1,200 p.m.

(c) and (d) A statement giving the details is laid on the table of the House. [Placed in Library See No. LT—1617/67].